

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9733/2007

(From the judgement and order dated 13/10/2006 in SA No. 70/2005 & SA No. 1985/2006 & CA No. 3427/2006 & CA No. 3429/2006 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

HUSSAINBHAI ALLARAKHBHAI DARIAYA & ORS.

Petitioner(s)

VERSUS

STATE OF GUJARAT & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing O.T.,permission to file additional documents and prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 12/07/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. Huzefa Ahmadi,Adv.
Ms. Sakshi Banga,Adv.
Ms. Garima Kapoor,Adv.
Mr. Ejaz Maqbool,Adv.

For Respondent(s) Mr. Raju Ramachandran,Sr.Adv.
Mr. Milind Kumar,Adv.
Ms. Hemantika Wahi,Adv
Ms. Madhvi Divan,Adv.
Ms. Jesal,Adv.

UPON hearing counsel the Court made the following

O R D E R

List tomorrow as part heard.

(O.P. Sharma)

(Madhu Sudan)

Court Master Court Master